

(c) the cost involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) City and Industrial Development Corporation of Maharashtra (CIDCO) Limited which is the project proponent has initiated the process of obtaining Environment Clearance from Ministry of Environment & Forests (MoEF) for construction of a new international airport at Navi Mumbai. The Draft Environment Impact Assessment (EIA) Study report has been submitted and the Public Hearing is scheduled to be held on 5th May, 2010 through Maharashtra Pollution Control Board and, thereafter, the final EIA Report will be submitted to MoEF along with the Report on Public Hearing for getting the Environment Clearance for the project from MoEF.

(b) The project proponent CIDCO will start work within six months from the date of work obtaining Environment Clearance from MoEF.

(c) The total project cost is about Rs.10,000 crores spread over in four phases at 2006-07 Scheduled Rates.

Contract basis employees in Air India

4158. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that the employees of the Air India Air Transport Services Ltd. (AIATSL) and Air India Charters Ltd. (AICL) are selected as per the usual selection process of the Central Government organizations but finally appointed on contract basis; and

(b) if so, what is the total number of employees of AIATSL and AICL and what are the reasons for treating them as contract workers discriminating them against the permanent employees of Air India?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) The employees of AIATSL and AICL are selected on the basis of a selection process specific for the post. These employees are engaged on a fixed term contract basis for a specified period keeping in view the operational requirement. Total number of employees engaged in AIATSL as on 1.4.2010 is 1079 and in AICL as on 31.12.2009 is 943.

Separate flight corridor for helicopter services

4159. SHRI A. ELAVARASAN: Will the Minister of CIVIL AVIATION be pleased to state: